

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

**LOK SABHA  
UNSTARRED QUESTION NO. † 177  
TO BE ANSWERED ON FRIDAY THE 15<sup>th</sup> DECEMBER 2017  
24 AGRAHAYANA SAKA 1939**

**REVENUE COLLECTED AS INCOME TAX**

†177. SHRI KIRTI AZAD:

Will the Minister of FINANCE be pleased to State:

- (a) The total revenue collected by the Government during the years 2013-14, 2014-15, 2015-16 and 2016-17 as income tax; and
- (b) The details of raids conducted, tax evaders apprehended and the money/assets seized by the Government during the same period?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SHIV PRATAP SHUKLA)**

- (a) The total net direct taxes collected during the years 2013-14, 2014-15, 2015-16 and 2016-17 are as under:

(Rs. In crore)

<b>Financial Year</b>	<b>Direct Taxes Collection</b>
2013-14	6,38,596
2014-15	6,95,792
2015-16	7,41,945
2016-17*	8,49,818

\* Provisional/unaudited

- (b) Details of searches conducted by Income-tax Department during the period from F.Y. 2013-14 to F.Y. 2016-17 are as under:

<b>Financial Year</b>	<b>Number of groups searched</b>	<b>Total value of assets seized (in Rs crores)</b>
2013-14	569	808
2014-15	545	762

2015-16	447	712
2016-17	1152	1469

The details of prosecution cases initiated by the Department and the persons convicted by the Court for various offences under the Income-tax Act, 1961 are as under:

Financial Year	No. of cases in which prosecution complaints filed	Cases where offence were compounded	No. of persons convicted
2013-14	641	561	41
2014-15	669	900	34
2015-16	552	1019	28
2016-17	1252	1208	16

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